

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**3rd & 4th floor, Chanderlok Building, 36-Janpath,**  
**New Delhi-110001**

No. Engg/Tr.Pricing/Validation/L-1/44/2013/CERC

Dated: 05/10/2015

To

Members of the Validation Committee  
& Generating Companies  
(As per list enclosed)

**Subject: Minutes of the 3<sup>rd</sup> Meeting of Validation Committee for the Application Period from 1st October,2015 to 31<sup>st</sup> December 2015 for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010**

Sir,

Please find enclosed herewith minutes of the **3<sup>rd</sup> Meeting** of the Validation Committee for the **year 2015-16 (Application Period from 1st October, 2015 to 31<sup>st</sup> December 2015)** for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses) **Regulations, 2010** held on 30.09.2015 in the NLDC Conference Room at New Delhi for information and necessary action.

Yours faithfully,

S/d  
**(Shilpa Agarwal)**  
**Dy. Chief (Engg)**

Encl. : As above

### Validation Committee Members

Sl. No.	Name of the Organizations	Name of the nominated persons	Address
1.	CERC	Shri A K Saxena, Chief (Engg)	Central Electricity Regulatory Commission, 3 <sup>rd</sup> & 4 <sup>th</sup> Floor, Chanderlok Building, 36-Janpath, New Delhi -110001
2.		Shri P.K. Awasthi, Joint Chief (Fin.)	Central Electricity Regulatory Commission 3 <sup>rd</sup> & 4 <sup>th</sup> Floor, Chanderlok Building, 36-Janpath, New Delhi -110001
3.	CEA	Chief Engineer, (PSP & PA-II) Division	Central Electricity Authority 3 <sup>rd</sup> Floor, N-Wing Sewa Bhawan, R.K. Puram, New Delhi - 110 066
4.		Director, GM Division	Central Electricity Authority 6 <sup>th</sup> Floor, N-Wing Sewa Bhawan, R.K.Puram, New Delhi-110066
5.	CTU/ Powergrid	Shri N.K.Jain, GM (Comm.)/ alternate member Shri Prashant Sharma, GM (Comm.)	Power Grid Corporation of India Ltd Plot No. 2, Sector-29, Near IFFCO Chowk, Gurgaon-122001
6.		Shri Dilip Rozekar, DGM (SEF)/ alternate member Shri RVMM Rao, Chief. Design Engineer (SEF)	Power Grid Corporation of India Ltd Plot No. 2, Sector-29, Near IFFCO Chowk, Gurgaon-122001
7.	POSOCO	Shri K.V.S Baba Executive Director	Northern Regional Load Despatch Centre, et Singh Marg, Katwaria Sarai, New Delhi-110016
8.		Shri P.R. Raghuram, Executive Director	Southern Regional Load Despatch Centre 29, Race Course Cross Road, Bangalore, Karnataka-560009
9.		Shri K.V.S Baba Executive Director	National Load Despatch Centre 18-A Shaheed Jeet Singh, Marg, Katwaria Sarai, New Delhi-110016
10.		Shri U.K. Verma, General Manager	Eastern Regional Load Despatch Center 14, Golf Club Road, Tollygunge, Kolkata-700 033 (W.B.)
11.	NRPC	P.S. Mhaske Member Secretary (I/C)	Northern Regional Power Committee 18-A Shaheed Jeet Singh Marg, Katwaria Sarai, New Delhi-11
12.	WRPC	Shri S.D. Taksande, Member Secretary (I/C)	Western Regional Power Committee Plot No. F-3, MIDC Area, Marol, Opp : SEEPZ, Andheri (East), Mumbai-400093
13.	SRPC	Shri S.R. Bhat,	Southern Regional Power Committee

		Member Secretary(I/C)	29, Race Course Cross Road, Bangalore-560009, Karnataka
14.	ERPC	Shri A.K. Bandyopadhyay, Member Secretary ( I/C)	Eastern Regional Power Committee 14, Golf Club Road, Tollygunge, Kolkata-700 033 (W.B.)
15.		Shri S.K.Das, Director Engineering	Bihar State Electricity Board 1 <sup>st</sup> Floor, Vidyut Bhawan, Bailey Road, Patna-21, Bihar
16.	NERPC	Shri S.K. Mahapatra Member Secretary (I/C)	North Eastern Regional Power Committee Meghalaya State Housing Finance Co- Operative Society Ltd. BLDG., Nongrim Hills, Shillong-793003
17.		Shri Jatin Baishya, Senior Manager	State Load Despatch Centre Complex, Kahelipara, Guwahati
18.	SLDC	Shri P.A.R. Bende, Chief Engineer, SLDC	Chief Engineer Madhya Pradesh Power Transmission Company Ltd., Nayagaon,Rampur, Jabalpur- 482008
19.	KPTCL	Shri S. Sumanth Director(Transmission), KPTCL	Karnataka Power Transmission Corp.Ltd., Kauvery Bhavan, K.G. Road, Bangalore – 560009
20.	UPPTCL	Shri A.K. Singh, Director(Operation), Uttar Pradesh Power Transmission Corporation Ltd.	Uttar Pradesh Power Transmission Corporation Ltd , 7th Floor, Shakti Bhavan, Ashok Marg, Lucknow - 226001

### LIST OF GENERATING COMPANIES

Sl. No.	Name of the Statutory Bodies	Name of the persons and Designation	Address
1.	NTPC	Shri U.P. Pani, Director (HR)	NTPC Bhawan, Core 7, Scope Complex, Institutional Area, Load Road, New Delhi – 110003
2.	NHPC	Shri M.S. Babu, Executive Director, (O&M)	NHPC office Complex, Sector-33, Faridabad – 121003 (Haryana)
3.	NEEPCO	Shri N.K. Chakraborty, Executive Director	Brookland Compound, Lower New Colony, Shillong - 793003
4.	NLC	Shri Sekar K, Director (Commercial)	No.135, Periyar E.V.R. High Road, Kilpauk, Chennai - 600 010. Tamil Nadu, India. .
5.	SJVN	Shri Romesh Kapoor, General Manager (C&SO)	SJVN Ltd, Sharma Niwas Below BCS, New Shimla – 171009.

**Minutes of the 3<sup>rd</sup> Meeting of Validation Committee for the Application Period from 1<sup>st</sup> October,2015 to 31<sup>st</sup> December 2015for implementation of CERC (Sharing of Inter- state Transmission Charges and Losses) Regulations, 2010 held on 30<sup>th</sup> September, 2015 at NLDC, New Delhi.**

1. Shri Akhil Kumar Gupta, Joint Chief (Engg.), CERC welcomed the participants present in NLDC Conference Room and also the other participants of RPCs, RLDCs, STUs and Generating Companies present at Conference Room of WRLDC, SRLDC, ERLDC, NERLDC, SLDCs of Chhattisgarh, Jabalpur and Kerala through video conferencing. He stated that Chief (Engg), CERC is not well and in his absence, competent authority has authorized him to chair the Validation Committee. List of the participants is enclosed at ***Annexure-I.***
2. Joint Chief (Engg.), CERC stated that the meeting has been convened to discuss the Load Generation data for consideration of load flow for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses), Regulations, 2010 for the third Quarter of 2015-16. Joint Chief (Engg.) once again emphasized that non submission of required data delays the PoC calculations which needs to be completed in a time bound manner, 45 days before the start of the application period as per CERC Regulations..
3. After deliberation among members, it was decided that the peak generation for new hydro units shall be considered at 100% instead of 40% since most of the hydro units will be able to generate at 100% load for the peak hours till middle of December. For new coal based units PLF of 70% and for gas based stations PLF of 30% considered seems correct.
4. **Demand Projection for Q3 of Application Period from 1st October, 2015 to 31<sup>st</sup> December 2015 :**
  - 4.1 **Northern Region:**
    - (i) Representative of NRLDC suggested that demand projection of Delhi may be taken as 4,500 MW instead of 4,800 MW.
    - (ii) Representative of Punjab SLDC suggested that demand projection of Punjab may be taken as 6,200 MW instead of 6,811 MW. Subsequently, NRLDC representative suggested that projected demand of Punjab may be considered as 6500 MW.
    - (iii) Representative of Haryana suggested that demand projection of Haryana may be taken as 7,000 MW instead of 7,314 MW.
  - 4.2 **Eastern Region:**

ERLDC representative suggested that demand projections in respect of Bihar, DVC and Odisha may be taken as 3542 MW, 2800 MW and 3352 MW respectively as intimated by the concerned utilities instead of respective figure of 3211 MW, 2379 MW and 3753 MW projected by IA. He further stated for Bangladesh demand projection may be taken as 450 MW.

**4.3 Western Region:**

- (i) Representative of SLDC, Chhattisgarh suggested that the demand projection of Chhattisgarh may be taken as 3159 MW instead of 3252 MW.
- (ii) Representative of SLDC, Jabalpur suggested that the demand projection of Madhya Pradesh may be taken as 10700 MW instead of 9281 MW.
- (iii) Representative of SLDC, Maharashtra suggested that the demand projection of Maharashtra may be taken as 19700 MW instead of 20069 MW.
- (iv) WRLDC representative pointed out that, of the total demand 484MW in case of Goa, is inclusive of 100MW against Goa-SR.
- (v) SLDC, GETCO could not participate in validation committee meeting due to another meeting, but has submitted demand of 13050MW.

#### **4.4 North Eastern Region :**

NERPC representative suggested that demand projections in respect of Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland and Tripura may be taken as 110MW, 1220 MW, 150 MW, 361 MW, 88 MW, 138 MW and 244 MW respectively instead of respective projection of 96 MW, 1287 MW, 185 MW, 344 MW, 87 MW, 123 MW and 243 MW by IA.

#### **4.5 Southern Region:**

Demand projections in case of Southern states are in order and shall be taken as per projections by Implementing Agency except in case of Kerala. Kerala demand to be considered as 3200MW as per data furnished by them instead of 3538MW.

The same was agreed.

### **5. Generation Projection for Q3 of Application Period from 1st October, 2015 to 31<sup>st</sup>**

#### **December 2015 :**

##### **5.1 Northern Region:**

- (i) NRLDC representative suggested that the Generation projection from Delhi may be considered as 875 MW.
- (ii) NHPC representative stated that Generation projections in respect of Dhauliganga, Tanakpur, Bairasul, Chamera-I, Sewa-II, Uri-I, Uri-II and Parbati III HPS may be taken as 280 MW, 75 MW, 165 MW, 529 MW, 120 MW, 320 MW, 180 MW and 266 MW respectively instead of respective projection of 238 MW, 83 MW, 181 MW, 539 MW, 127 MW, 280 MW, 162 MW and 177 MW by IA.
- (iii) NTPC representative stated that Generation projection in respect of Koldam-HPS may be taken as 800 MW instead of 307 MW.

##### **5.2 Western Region:**

- (i) Representative of SLDC Madhya Pradesh suggested that Generation projection from Madhya Pradesh may be considered as 6461 MW instead of 5095 MW

- (ii) Maharashtra SLDC representative suggested that Generation projection from Maharashtra may be considered as 13700 MW instead of 12931 MW ( because Maharashtra has 100% connectivity to Adani Power Limited and Ratan India Power Limited (India Bull)
- (iii) WRLDC suggested that Generation projection from Chhattisgarh may be taken as 3037 MW instead of 2329 MW as per the input from Chhattisgarh SLDC.
- (iv) Gujarat generation as projected by Implementing Agency is 9668MW. However subsequently Gujarat has submitted generation projection of 9515MW. As per input from WRLDC 9515MW shall be considered.
- (v) Representative of WRLDC also suggested that
  - (a) Generation projections from Essar Mahan and Vandana Vidyut may be considered as zero instead of 411 MW and 82 MW respectively.
  - (b) Generation projection from Dhariwal may be considered as zero instead of 269 MW.
  - (c) Generation projection from Ratnagiri Dabhol may be considered as zero instead of 309 MW, since it is not generating due to shortage of gas.
  - (d) Generation projections from Jindal (4x250MW) plant shall be taken as 700MW instead of 1163 MW due to coal shortage and Generation from Jindal Tamnar (2x600MW) plant may be taken as 800 MW instead of 1178 MW due to low system demand and evacuation constraint as specified by Jindal.
  - (e) Generation projections from Lanco may be taken as 300 MW instead of 355 MW and Generation from SSP may be taken as 600 MW instead of 1127 MW.
  - (f) Generation projections from DGEN may be taken as 700 MW instead of 923 MW and Generation from ACB+ Spectrum+ MCCPL may be taken as 604 MW instead of 527 MW.

### **5.3 Eastern Region:**

Representative of ERLDC suggested the following:

- (i) Generation projections from Bihar may be considered as 180 MW instead of 167 MW and Generation from Orissa may be considered as 2497 MW instead of 2694 MW
- (ii) Generation projections from Jharkhand may be considered as 480 MW instead of 542 MW and Generation from West Bengal may be considered as 5198 MW instead of 5091 MW
- (iii) Generation projections from Sterlite may be considered as 750 MW instead of 818 MW and Generation from JITPL may be considered as 900 MW instead of 508 MW.
- (iv) Generation projection from Kamalanga TPP (GMR) may be considered as 660 MW instead of 650 MW
- (v) Generation projection from Bhutan may be taken as 856 MW instead of 816 MW(Included 40 MW Dagachu Generation)
- (vi) New generation Jorhang HEP (IPP) of 2x48MW has also been commissioned. Generation from Jorhang shall be taken as 40MW.

### **5.4 North Eastern Region:**

Representative of NERPC suggested the following:

- (i) Generation projections from Doyang and AGTPP (AGTPP +AGTPP Extn) may be considered as 55 MW and 126 MW (80 MW + 46 MW) instead of 68 MW and 80 MW respectively.

- (ii) Generation projections from Kopili and Khandong may be considered as 190 MW and 36 MW instead of 198 MW and 45 MW respectively.
- (iii) Generation projections from Ranganadi, NEEPCO and Kathaiguri may be considered as 401 MW and 210 MW instead of 403 MW and 229 MW respectively.
- (iv) Generation projection from Palatana GBPP may be taken as 550 MW instead of 456 MW
- (v) Generation projections from Meghalaya and Nagaland may be considered as 281 MW and 12 MW instead of 292 MW and 19 MW respectively.
- (vi) Generation projections from Tripura and Mizoram may be considered as 105 MW and 4 MW instead of 97 MW and 9 MW respectively

### **5.5 Southern Region:**

Representative of SRLDC suggested the following:

- (i) Projected generation as per data furnished by Kerala is 3293MW which is inclusive of LTA and MTOA as clarified by Kerala representative. It was decided that Kerala Generation shall be taken 1721 MW as projected by Implementing Agency.
- (ii) Generation projection from Lanco Kondapalli may be considered as 250 MW since generation has started again due to gas availability.
- (iii) Andhra Pradesh and Telangana Generation will be confirmed by SRLDC and inform IA. The same was agreed.

### **6. HVDC Set Points :**

- (i) HVDC set points to be considered in the All India Basecase for computation of PoC charges and Losses for October to December 2015 period were projected by Implementing Agency based on operational experience.
- (ii) HVDC set points proposed by the Implementing Agency were found to be in order and accordingly following HVDC set points are finalized.

***MW Values***

<b>HVDC Name</b>	<b>Setpoints To be considered in Basecase</b>
Mundra-Mahindergarh Pole-1	1250
Mundra-Mahindergarh Pole-2	1250
Talcher-Kolar Pole- 1	1000
Talcher-Kolar Pole- 2	1000
Rihand-Dadri Pole- 1	750
Rihand-Dadri Pole- 2	750
Balia-Bhiwadi Pole-1	500
Balia-Bhiwadi Pole-2	500
Bhadrawati_HVDC	1000
Vindhyachal_HVDC	250
Gajuwaka_HVDC	650
Pusauli HVDC	400
Chandrapur-Padghe Pole-1	750
Chandrapur-Padghe Pole-2	750

**7. Other Issues:**

- (i) POWERGRID provided list of the new assets which are included for this quarter (Annexure-II.) It also provided list of the assets to be removed from PoC calculation for Q3, 2015-16 since the assets were not declared commercial (Annexure-III).
- (ii) Joint Chief (Engg), CERC stated that we have proposed a methodology for ratification of projected data as provided by DICs and a mechanism where DICs can represent their views w.r.t projected data at RPC forum. Under the arrangement the projected data as provided by DICs to IA shall be forwarded by IA to RPCs who inturn shall validate the projected data for their regional constituents at OCC/CCM/any other meeting as suitable and send validated data to IA. This shall be a working arrangement which shall be done on trial basis for two quarters and based on feedback from RPCs, we may review the same. The timelines for various activities are as listed below (Sample data for Q4 2015-16 and corresponding dates are also indicated)



For quarter Jan- March, 2016			
Sl. No.	Description	Timeline	Remarks
1	60 days before beginning of quarter	31 <sup>st</sup> Oct., 2015	Data to be provided by DICs to IA
2	10 days thereafter	10 <sup>th</sup> Nov., 2015	IA to send data to RPC
3	10 days thereafter	20 <sup>th</sup> Nov., 2015	RPC to ratify the data through a meeting at RPC level (CCM/RPC/similar other meeting) and then send to IA by 20 <sup>th</sup> Nov., 2015
4	10 days thereafter	30 <sup>th</sup> Nov., 2015	Validation Committee meeting

Data comprises following (i) YTC, (ii) LTA/MTOA,(iii) Network data and (iv) Load / Generation projections data

In this regard RPCs were requested to provide their views. All the RPCs agreed to hold meetings with the DICs of their respective regions.

The above arrangement was agreed by the members of Validation Committee

(iii) Representative of Kudgi Transmission Limited stated that its 400KV Kudgi –New Narendra D/C line has been declared commercial on 4<sup>th</sup> August, 2015 and requested that the line be included in PoC. Representative of NTPC stated that line is not connected at New Narendra S/S end since associated POWERGRID bays have not been commissioned.

It was clarified that the line which is actually under operation can only be considered under PoC and this being a dedicated line, the charges for the same may be collected from NTPC under CERC Regulations.

NTPC stated that the 400kV Kudgi- New Narendra D/C Transmission lines are not dedicated lines .They are not radial line but ISTS lines which are part of the meshed network. NTPC is not liable to pay transmission charges for KTL lines. NTPC also pointed out that the delay in charging the line is mainly on account of mismatch of commissioning schedules of transmission line and associated substation. The scheduled COD of KTL line was Feb-15 where as the scheduled COD of New Narendra S/S was Dec-15. Further, there is no power flow on these lines and also the transmission line is not in regular service. Therefore approval of CERC would need to be taken before declaration of COD.

KTL stated that they have completed their works on time and hence they should be adequately compensated, from whom, may be decided by the Committee.

CTU stated that this line is the connectivity line of NTPC Kudgi.POWERGRID stated that bays at Narendra(New) are expected to be commissioned by end of October 2015.

Keeping in view varied arguments, members decided that the issue needs to be brought at appropriate forum and Validation Committee is not appropriate forum for the same. Hence KTL may approach the Commission for final decision in this matter.

(iv) Staff of CERC enquired CTU regarding status of operationalisation of LTA for JITPL and GMR. CTU informed that they have not operationalised LTA due to LC not being opened by

these generators. It was stated that LTA for these generators should be operationalised at the earliest.

It was also stated that under Regulation 8(5) of CERC sharing Regulations 2010, part LTA should be operationalised by CTU.

- (v) All generating Units declared commercial till 30<sup>th</sup> September, 2015 shall be considered in the PoC computations of October to December 2015 period.
- (vi) Tariff of Inter-State Transmission assets (Natural ISTS lines) of HVPNL has been approved by the Hon'ble Commission and shall be included in the PoC computations. In this regard the HVPNL was urged to provide the YTC details of their assets to IA at the earliest.
- (vii) ISTS Licensees are required to submit details of YTC every quarter. Members were of the view that there are some licensees whose YTC changes on annual basis and not every quarter. In case of such ISTS licensees, in case YTC is not submitted within the stipulated date, latest YTC submitted by them for previous quarter shall be considered in the PoC computations. However such Licensees must furnish YTC data for April-June quarter every year.

**After the deliberations, following has been concluded:**

- (i) Peak generation of new hydro generation shall be considered at 100% of its capacity considering the fact that hydro stations will generate maximum during the peak hours.
- (ii) 400kV Kudgi-Narendra D/C will not be considered in the PoC computations for the period October'15-December'15 (Q3 of 2015-16)
- (iii) In case of non-submission of data by the DICs, for the purpose of basecase preparation:
  - a. Peak Demand: Forecasted peak demand to be calculated from last 3 years' data taken from CEA website as per provisions of the regulations.
  - b. Peak Generation: Forecasted peak Generation to be calculated from last 3 years' SEM/SCADA data available with RLDCs as per the provisions of the regulations.

**Preparation of final All India Basecase in PSS/E platform**

It may be mentioned that there would be variation in the validated generation and demand figures in the final all India Base case because of the following steps involved:

- (i) Normalization with All India Forecasted Peak Demand figure.
- (ii) Arriving at Load Generation Balance for convergence of the All India Base case.
- (iii) Adjustment of Slack Bus Generation.

## **Annexure-I**

### **List of Participants in the second meeting for 2015-16 of the Validation Committee on 22<sup>nd</sup> July, 2015 at , New Delhi.**

#### **CERC**

1. Shri Akhil Gupta, Jt. Chief (Engg.) In Chair
2. Shri Vikram Singh, Dy. Chief (Engg.)
3. Ms Shilpa Agarwal, Dy. Chief (Engg.)
4. Shri Harish Kumar, Engineer

#### **CEA**

5. Shri M.M Dhakate, Director(GM)
6. Shri R.K Meena, Dy Director

#### **POWERGRID**

7. Shri N.K Jain,GM (Comml.)
8. Shri V Srinivas, DGM (Comml.)

#### **NLDC**

9. Shri KVS Baba, ED, POSOCO
10. Shri S.S. Barpanda, AGM
11. Shri Anusha Baruah, Sr Engineer
12. Shri Sanny Machal, Engineer

#### **NHPC**

13. Shri V.K Srivastava, Manager

#### **WRPC**

14. Shri L.K.S Rathore , DD(Operation)
15. Shri P.D Lane,DD( C&P)
16. Shri V.K Gupta, SE(Operation)

#### **WRLDC**

17. Shri P.Mukhopadhyay, GM
18. Shri Pushpa.S, CM
19. Shri S. Usha, CM
20. Ms Chitranksi, Dy Manager
21. Shri M. Mahendranath, Engineer

#### **ERPC**

22. Shri V Kalyanarana,SE

#### **BSPHCL**

23. Shri Rajdeep Bhatayacharya

#### **ERLDC**

24. Shri U.K.Verma, GM
25. Shri S. Banerjee, AGM
26. Shri P.S. Das, AGM.
27. Shri G. Chakraborty, DGM
28. Shri P.P Bandyopadhyay,DGM
29. Shri S.K. Sahay, SE
30. Shri Subhendu Mukherjee, SE

### **SLDC, Odisha**

31. Ms Archana Sahoo ,Manager

### **SLDC,Punjab**

32. Shri Amandeep Singh, AEE

### **SLDC Meghalaya**

33. Shri T Gidon, EE

### **SLDC, Maharashtra**

34. Shri V.G Khidekar, Add.EE

### **Sterlite**

35. Shri Harshit Gupta, Dy Manager

### **GRIDCO**

36. Shri S.K Maharana , AGM (EI)

### **DVC, Kolkata**

37. Shri S. Ganguly, SE(E)

### **SRPC**

38. Shri R.M. Rangarajan, SE
39. Shri Anil Thomas, EE

### **HVNL**

40. Shri Rakesh Garg,XEN

### **SRLDC**

41. Shri V Balaji, DGM
42. Shri Pramod Singh, Manager
43. Shri Madhukar G, Dy Manager
44. Shri L. Sharat Chand, Engineer

**NERPC**

45. Shri B.Lyngkhol, Director/SE

**NRLDCS**

46. Shri Suruchi Jain, Dy. Manager

**NTPC**

47. Shri Somes Bandyopadhyay, AGM

48. Shri Uday Shankar, Sr Manager

49. Shri V.K Jain,

**NERLDC**

50. Shri Amaresh Mallick,DGM

51. Shri Rahul Chakrabati,Sr.Engineer

52. Shri Momai Dey, Engineer

53. Shri Jerin Jacob, Engineer

54. Shri B.L Blah, Jr. Engineer

**NEEPCO**

55. Bhaskar Kr. Goswami, Sr Manager(E/M)

**L&T IDPL**

56. Shri R. Suraj, DGM- Legal

57. Ms.Priyanka Bajpai, Project- In-charge

58. Shri Alok Shankar, Consultant

**TPCIL**

59. Kotha Naresh, Sr Executive(Comml)

**ANNEXURE-II**

C. Projected Assets during October' 15 - December.' 15										
ID	PetNo	Region	OStatus	Odate	PName	Aname	Proj COD	Tariff as per CERC Order		Rs. In Lakh
								T2013-14	T2015-16	Proposed YTC
960	85/TT/2015	ER	Provisional	29-Apr-15	ERSS-III	80 MVAR Bus Reactor at Chaibasa S/S	31-10-2015		174.74	174.74
973	136/TT/2015	ER	Provisional	2-Jul-15	Split Bus Arrangement for various sub-stations in ER	Split Bus Arrangement at Durgapur Sub-station	31-10-2015		138.17	150.51
974	136/TT/2015	ER	Provisional	2-Jul-15	Split Bus Arrangement for various sub-stations in ER	Split Bus Arrangement at Maithon Sub-station	31-10-2015		138.01	150.33
1010	174/TT/2015	ER	Provisional	15-Sep-15	ERSS-VIII	1 No. of 1x125 MVAR Bus Reactor and associated bays at 400 kV Jeypore Sub-station	31-10-2015		61.37	145.85
								<b>Total</b>	<b>621.43</b>	

Assets Removed from PoC for Oct 15 - Dec 15 period							
PetNo	Region	OStatus	Odate	PName	Aname	ActCOD	Proposed YTC
476/TT/2014	ER	Provisional	15-Apr-15	Split Bus Arrangement	400 KV Trans. Line for Swapping of Purnea bays-1 & 2 with Sasaram bays 3 & 4		509.11
476/TT/2014	ER	Provisional	15-Apr-15	Split Bus Arrangement	Splitting Arrangement with Tie Line Breaker for 400 KV Biharsharief S/S		86.73
530/TT/2014	ER	Provisional	15-Apr-15	ATS FOR Generation Project in Sikkim to NR/WR (Part-B)	31.5 MVAR Bus Reactor-1 at New Meili S/S		151.43
530/TT/2014	ER	Provisional	15-Apr-15	ATS FOR Generation Project in Sikkim to NR/WR (Part-B)	31.5 MVAR Bus Reactor-2 at New Meili S/S		151.43
51/TT/2015	SR	Provisional	15-Apr-15	Contingency Plan for evacuation of Power from ILFS	Strengthening of Neyveli TS-II to TS- I Expansion		254.84
62/TT/2015	NR	Provisional	15-Apr-15	NRSS-27	Extension of 400 kV Kota Sub-station		137.51
71/TT/2015	WR	Provisional	15-Apr-15	Transmission System Associated with Rihand-III and Vindhychal IV Generation Project	2nd Circuit of 765KV D/C Rihand-III Vindhychal Pooling Stn TL		453.80
62/TT/2015	NR	Provisional	15-Apr-15	NRSS-27	LILO of Dehar-Bhiwani 400 kV S/C line at Rajpura Sub-station		586.53
61/TT/2015	SR	Provisional	15-Apr-15	SRSS-17	400 KV Kudgi-Narendra Trans. Line		5571.74
61/TT/2015	SR	Provisional	15-Apr-15	SRSS-17	400 KV Narendra-Kolhapur Trans. Line		9307.60